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Office Notes, Office Memorandum, of
Coram, Appearances, Tribunal's Orders
of Directions and Registrar's Orders.

Tribunal's Orders

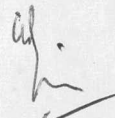
Dated: 19.4.1989.

Present Mr. S. R.
Bhumkar, Welfare Inspector
for the respondents. He has
filed reply of the respondents
today. The application is
for quashing reversion order.
The applicant is not present
today though duly served.
Mr. Bhumkar stated that
the applicant is retired. He
keep the case on sine-die
list.

Notices are issued
to the Applicant &
All Respondents on
dt 23.3.89
MSD
28.3.89

Notice dt. 23.3.89
served on Applicant & R3
dt. Mil
MSD
31/3/89

Notice dt. 23.3.89 served on
R. No. 1 & 2 on dt. Mil
(A.O. in T.R. 257/87)
MSD
21/4/89

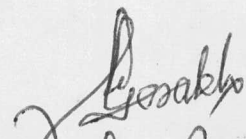

(M. Y. Pralokar) (M. B. Mijundar)
M(A) M(B)

Per Tribunal dated: 27-12-1990.

As directed by the Hon'ble
Members (A), by order dated ~~23-11-90~~ ⁶⁻¹²⁻⁹⁰
fix the matter for final hearing
on ~~18th January~~ ^{21st March} 1991. at Nagpur
Issue notices to both
the parties.

Notices are issued
to the Applicant
& all Respondents
on dt 11.2.91
MSD
11.2.91

Notice dt. 11.2.91
served on petitioners
& R. Nos. 1 & 3 on
dt. Mil. ~~12.2.91~~
~~MSD~~
MSD
15.5.91


Dy. Registrar.

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Date: 21.3.91 Campat Nagpur

(PER: A.P. Bhattacharya, M.L.A.)
~~Applicant~~

Applicant Shri S.N. Mokode appears in person and prays for permission of the Tribunal to withdraw this case. Mr. P.S. Lambatt, Jd. Adv. appears for the respondents.

We allow the prayer and permit the applicant to withdraw the application, with no order as to costs.

21/3/91

order/Judgement despatched to Applicant/Respondent (s) on 18.4.91

[Signature]
19/4

[Signature]
(P.S. Chaudhuri)
M(LA)

[Signature]
21.3.91.
(A.P. Bhattacharya)
M(J)